

(3)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
 NEW DELHI  
 NEW BOMBAY BENCH

O.A. No. 6/89 and 7/89 198  
 T.A. No.

DATE OF DECISION 15.2.1989

Mrs. Ellen Karkada & 3 others

Petitioner

Shri C. Nathan

Advocate for the Petitioner(s)

Versus

Union of India & Ors.

Respondent

Shri J.D. Desai (for Mr. M.I. Sethna)

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. M.B. Mujumdar, Member (J),

The Hon'ble Mr. M.Y. Priolkar, Member (A).

1. Whether Reporters of local papers may be allowed to see the Judgement? Yes
2. To be referred to the Reporter or not? No
3. Whether their Lordships wish to see the fair copy of the Judgement? No
4. Whether it needs to be circulated to other Benches of the Tribunal? No

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No.6/89  
and  
Original Application No.7/89.

1. Mrs.Ellen Karkada,
2. Shri Sharad Balwant Dawane, (applicants in O.A. No.6/89)
3. Shri M.P.Barve,  
C/o. Shri C.Nathan,  
Advocate, 17, Dalvi  
Building,  
Dr.Ambedkar Road, Parel,  
Bombay - 400 012. ... Applicant

v/s.

1. Union of India through the  
Director General of Shipping,  
Jahaj Bhavan, Walchand Hirachand Marg,  
Ballard Estate,  
Bombay - 400 038.
2. The Director,
3. Shri M.N.Jadhav,  
Officiating Dy. Superintendent  
on ad hoc basis,
4. Shri S.R.Isi,  
Officiating Dy. Superintendent  
on ad hoc basis,
5. Shri B.K.Dhekli,  
Officiating Accountant on  
ad hoc basis,
6. Shri R.T.Nadekar, (Respondents in O.A. No.6/89)  
U.D.C.,  
Seamens' Employment Office,  
Nou Bhavan, Ramjibhai Kamani Marg,  
Ballard Estate,  
Bombay.400 038. ... Respondents

1. Smt.Girija Nilkanth Deshpande,  
C/o. Shri C.Nathan,  
Advocate, 17, Dalvi Building, (applicant in O.A. No.7/89)  
Dr.Ambedkar Road, Parel,  
Bombay - 6400 012. ... Applicant

v/s.

1. Union of India through the  
Dy. Director General of Shipping,  
Jahaj Bhavan, Walchand Hirachand Marg,  
Ballard Estate,  
Bombay - 400 038.
2. The Director,
3. Shri R.T.Nadekar,  
U.D.C.,  
Seamens' Employment Office,  
Nou Bhavan,  
Ramjibhai Mamani Marg, (Respondents in O.A. No.7/89).  
Ballard Estate,  
Bombay - 400 038. ... Respondents.

Coram: Hon'ble Member(J), Shri M.B.Mujumdar,  
Hon'ble Member(A), Shri M.Y.Priolkar.

Oral Judgment:

(Per Shri M.B.Mujumdar, Member(J))

Dated: 15.2.1989.

Heard Mr.C.Nathan for the applicants and

...2.

(S)

Mr. J. D. Desai (for Mr. M. I. Sethna) for the respondents. After considering the arguments advanced before us and all the facts and circumstances we direct that the respondents shall hold a Departmental Promotion Committee meeting for selection to the post of Deputy Superintendent and Accountant within 4 weeks from today and may make promotions on the basis of the recommendations of the said D.P.C. Till then the respondents shall not promote anybody to the post of Deputy Superintendent or Accountant, either on ad hoc basis or on regular basis.

2. With the above directions, both Original Applications Nos. 6/89 and 7/89 are disposed of with no order as to costs.

M. Y. PRIOULKAR  
(M. Y. PRIOULKAR)  
MEMBER (A)

M. B. MUJUMDAR  
(M. B. MUJUMDAR)  
MEMBER (J).